

[Shri Jitendra Prasada]

Both these firms have failed to take even preliminary steps to set up the plant and have only adopted methods to block the letter of intent. It is evident that due to glut in world fertilizer prices the private sector is dragging its feet in setting up the industry.

It is learnt that extension has not been given to APJ to establish the Fertilizer Plant. I, therefore, request the Government to allot this Fertilizer plant to the Cooperative or Public Sector or to a private party which has a background of Fertilizer industry and has the necessary resources and infrastructure inside the organisation.

A penalty should also be imposed if the plant does not come up within two years from the date of issue of the letter of intent.

- (vi) Demand for a road overbridge on railway crossing on the Varanasi-Gorakhpur National Highway in Ghazipur City.

**SHRI ZAINUL BASHER (Ghazipur):** Varanasi-Gorakhpur national highway passes through Ghazipur City, which is a district headquarter in U.P. The highway passes through the main road of the city, and a railway-crossing comes in between the road. The road is very busy, and cannot be widened because there are residential houses on both sides of the road, constructed a long time back. When the railway-crossing is closed, the rush of traffic increases, and at times the traffic jam takes hours to clear.

It is very essential to construct a road by-passing Ghazipur City for long distance traffic, and an over-head bridge on the railway line. This will ease to a very large extent the pressure on the traffic in the city. I, therefore, request the hon. Ministers of Surface Transport and Railways to take early action in the matter.

- (vii) U.S. action in Nicaragua

**SHRI BASUDEB ACHARIA (Bankura):** The U.S. Government has once

again started intervening in the affairs of a free country, Nicaragua, by deploying its armed forces through Honduras. This is being done against the expressed wish of the U.S. Congress, and despite the fact that the Nicaragua Government is trying its best to resolve its internal problems through negotiations with all concerned, inside or outside the country. Although more than a month has elapsed, the Government is yet to condemn this move of the U.S. Government and use its diplomatic machinery in favour of creating world public opinion against such a move, and defend Nicaraguan Government. The U.S. Government is also using means to further the war against Nicaragua by economic blockade of Nicaragua, continuous supplies by air to anti-Government forces from other Central American countries, and similar other ways. All these hostile actions against a free country need condemnation in no uncertain terms by the Government without any further delay. Also, the Government should use all its resources for mobilising world public opinion against these moves of U.S. Government, and in support of Nicaraguan Government.

[Translation]

- (viii) Steps to strengthen the unity and integrity of the country.

**SHRI RAMASHRAY PRASAD SINGH (Jahanabad):** Mr. Chairman, Sir, India is a country of villages. Most of its population live in villages. Now-a-days it is not the people of any particular caste who are helpless, the people belonging to all castes and communities are sailing in the same boat. Eighty five per cent population of the country is devoid of basic necessities. Only five per cent households are controlling eighty percent of the national wealth. These are the people who are in favour of the status quo and, therefore, obstruct change through every possible means. Today, they are trying to spread communalism in the country in the name of region, caste, religion, language, Ram Janam Bhoomi and Babri Masjid. This is a part of the underhand strategy to weaken the movement for food, employment, education and

health care. The constitution of the country bestows equal status to the Temple as well as Mosque. Government has proved to be totally incompetent to the task of providing basic necessities to 85 per cent of the population. The main reason for this situation is capitalist economy, as a result of which discontent is on the rise among the people everywhere. The aim of the constitution is to bring Socialism in the country.

So I request the Government to give up the path of Capitalism and adopt Socialism in order to strengthen the unity and integrity of the country.

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**PUNJAB BUDGET, 1988-89-GENERAL  
DISCUSSION, DEMANDS FOR  
GRANTS ON ACCOUNT (PUNJAB)  
1988-89, SUPPLEMENTARY DEMANDS  
FOR GRANTS (PUNJAB)  
1987-88**

[English]

**MR. CHAIRMAN (SHRI SOMNATH RATH):** The House will now take up General Discussion on the Budget for the State of Punjab for 1988-89. The House will also take up discussion and voting on the Demands for Grants on Account in respect of the Budget for the State of Punjab for 1988-89. In addition, the House will take up discussion and voting

on the Supplementary Demands for Grants in respect of the Budget for the State of Punjab for 1987-88. Item Nos. 11 to 13 are to be discussed together, for which two hours have been allotted.

Motions moved :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President, out of the Consolidated Fund of the State of Punjab, on account, for or towards defraying the charges during the year ending on the 31st day of March 1989 in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 29.”

“That the Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges that will come in course of payment during the financial year ending the 31st day of March 1988 in respect of heads of demands entered in the second column thereof against Demands Nos. 1 to 4, 6, 8, 10 12 to 18, 20 to 26, 28 and 29.”

**Demands for Grants-on Account (Punjab) for 1988-89  
submitted to the Vote of the Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grant on Account submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
1.	Agriculture and Forests	37,04,05,000	17,21,63,000
2.	Animal Husbandry and Fisheries	12,96,66,000	81,58,000